

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-107
IB-818/ND/2020
New IA/555/2020 (Seeking Direction)

IN THE MATTER OF:

Kkalpana Industries India Ltd
V/s
Radiant Polymers Pvt Ltd

....Applicant

....Respondent

SECTION

U/s 9 IBC

Order delivered on 11.05.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

IA/555/2020:-

As informed by the office, this application is wrongly listed today.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

Rakhi